

with the Central Government for sanction with their details in terms of money involved and the benefits likely to be achieved therefrom ?

THE DEPUTY MINISTER OF THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): A statement giving the requisite information is laid on the Table of the House. [*Placed in Library See No. LT—8767 /70*]

#### Indo-Nepal Exchange of Notes

598. SHRI G. C. DIXIT: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether notes have been exchanged with the Government of Nepal after the termination of the last session of Parliaments ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Following the normal pattern of diplomatic intercourse, notes have been exchanged with the Government of Nepal on various matters of mutual interest.

(b) It would not be in the public interest to reveal the details of the notes.

#### Investment In Public Sector Schemes in Kerala

599. SHRI E.K. NAYANAR: Will the PRIME MINISTER be pleased to state :

(a) the amount decided by the Planning Commission to be invested in Kerala for Public Sector Schemes in the Fourth Five Year Plan ; and

(b) the schemes proposed to be taken in hand in Kerala during the Fourth Five Year Plan ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF

HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). The approved outlay for the State Plan of Kerala in the Fourth plan is Rs. 258. 40 crores. A list of important projects included in Kerala's State plan and in the Central plan to be located in Kerala is laid on the Table of the House [*Placed in Library. See No. LT—3768/70*].

#### Development Scheme for Calcutta

600. SHRI JYOTIRMOY BASU: Will the PRIME MINISTER be pleased to state :

(a) the development schemes for Calcutta and greater Calcutta region, executed or started during 1969-70 ;

(b) the development schemes started in the current year ; and

(c) nature of each scheme so started and benefits likely to accrue through execution of these schemes ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) to (c). Detailed information is awaited from the State Government and will be laid on the Table of the House as soon as possible.

#### CORRECTION OF ANSWER TO USQ NO. 8777, DATED 6-5-1970 REGARDING BOARD OF DIRECTORS OF I.M.P.E.C.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : In answer to parts (a) to (d), of the Unstarred Question No. 8777 on the 6th May, 1970, the following reply was given :—

(a) Yes, Sir, There are two out of 15 Directors.

(b) They are Shri M. N. Sayani & Shri V. M. Bhatt.

(c) and (d). The position is being reviewed.

The answer may kindly be corrected as under :—

(a) and (b). Yes, Sir. There are only two such Directors, namely Shri M. N. Savani & Shri V. M. Bhatt on the Board which consists of 15 members.

(c) Association of private distributors with wide experience of distribution of films overseas was considered expedient in the interest of promoting export of Indian films.

(d) The matter will be duly reviewed in the normal course when the question of reconstitution of Board of Directors arises.

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CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE  
ANTI-INDIAN DEMONSTRATIONS  
IN SAIGON

**SHRI SRADHAKAR SUPAKAR** (Sambalpur) : Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

Reported strong anti-Indian demonstration including the attack on the Indian Consulate in Saigon and the action taken thereon by the Government of India.

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH)** : Sir, the Government of India have received a report from the Consul General in Saigon that the premises of the Consulate General were attacked by a group of demonstrators on the morning of July the 27th. Despite the presence of the security authorities, the crowd indulged in stone throwing and also took down the national flag and are reported to have burnt it. There was no damage to the premises of the Consulate.

2. The Acting Consul General of South

Vietnam was summoned on the same day to the Ministry of External Affairs and asked to convey our protest to his Government concerning these events. He was further asked to convey to his Government that they should ensure the safety of the person and property of the Consul General, his staff and the Indian Community. He promised to convey this to his Government and expressed personal regret.

3. Our Consul General in Saigon called on the Director of the Cabinet in the Ministry of Foreign Affairs during the afternoon on the same day and also delivered a written protest. A copy of which is being placed on the Table of the House. I am surprised that the Ministry of Foreign Affairs refused to accept it. However they have issued a statement deploring the incidents.

4. We hope that the authorities in Saigon will ensure that such incidents will not be repeated.

*Text of the Note handed over on July 27 by the Consul General of India, Saigon, to the Director of Cabinet in the Ministry of Foreign Affairs.*

"The Consulate General of India presents its compliments to the Ministry of Foreign Affairs, Republic of Vietnam and has the honour to lodge an emphatic protest against the dishonour shown to the Indian national flag at 10-45 this morning by some Vietnamese who stoned the Consulate General, climbed up the balcony, removed the Indian flag, took it away and draped the Vietnamese flag on the balcony. A verbal protest was lodged immediately by the Consul General with the chief of Protocol.

2. Attacking the Consulate General with stones taking down the Indian national flag from it and then dishonouring it and reportedly burning it in the street are actions against the laws and etiquettes of civilised behaviour.

3. The people of India wish the people of Vietnam peace and prosperity. That such a disgraceful event was allowed to take place in spite of the fact that there were armed